

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.416/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company		Zee Entertainment Enterprise Ltd -Vs- Pleroma Consulting Pvt Ltd	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SOUMEN DAS
ADVOCATE

Petitioner
Soumen Das

12/09/17

2. ANISWAR CHAUDHURY

Petitioner


12.09.2017 – CP(IB) No.416/KB/2017 – Zee Entertainment Enterprise Ltd. Vs. Pleroma Consulting Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

Ld. Lawyer appearing on behalf of the petitioner prayed for fixing the matter tomorrow as the amount is partly paid by the corporate debtor in the instant case.

Fixed on 13.09.2017.


MANORAMA KUMARI
MEMBER(J)